



**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/160/2020  
MA No. 61/81/2020

Thursday, this the 20th day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)  
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Dr. Anil Sharma, S/o Sh. Prem Nath Sharma, R/o 120/1-A, Roopnagar Enclave, Jammu.

.....Applicant  
(Mr. Abhinav Sharma, Advocate)

**Versus**

1. Union Territory of Jammu and Kashmir, Through Financial Commissioner cum Secretary, Health and Medical Education Department, Civil Secretariat, Jammu/Srinagar (J&K)
2. Director Health Services (J&K).
3. Chief Medical Officer, Jammu (J&K)
4. Sub Divisional Magistrate, Jammu (J&K)
5. Dr. Leela (Consultant Anaesthesist) Akhnoor, Jammu.
6. Dr. Ashok Kumar, Incharge Block Medical Officer, Akhnoor Jammu.
7. Bandhu Sharma, D/o Vinod Kumar Sharma, R/o Akhnoor, Tehsil and District Akhnoor.
8. Anju Bala, W/o Ashok Kumar, R/o Bruee, Tehsil Maira Mandrian.
9. Sonia Pawar, W/o Arun Singh, Pallanwala, Tehsil Khour, District Jammu.
10. Surinder Singh, R/o SDH, Akhnoor

.....Respondents  
(Mr. Sudesh Magotra, DAG for respondents)

## **O R D E R (O R A L)**

### **Dr. Bhagwan Sahai, Member (A): -**

The applicant's counsel submits that this OA has become infructuous and therefore, it should be dismissed.

2. In view of above submission, the OA is dismissed on having become infructuous.

**(Rakesh Sagar Jain)  
Member (J)**

**(Dr. Bhagwan Sahai)  
Member (A)**

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